

O.A. No. 69/2011

09.8.11

**Hon'ble Justice Shri Alok Kumar Singh, Member (J)**  
**Hon'ble Shri S. P. Singh, Member (A)**

M. P. No. 1671/2011: This is an application for condonation of delay in filing CA. Allowed.

M. P. 1670/2011: This is an application for taking CA on record. Allowed. CA is taken on record. Office has reported that no RA has been filed.

List revised. Nobody is responding on behalf of the applicant. Shri S. P. Singh, learned counsel for the respondents is present.

The O.A. is dismissed for default and non-prosecution.



Member (A)

Vidya



Member (J)

ok  
 copy of order  
 dated 9.8.2011  
 B. S. 11.8.2011

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